

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:6354  
ANSWERED ON:06.05.2013  
IMPORT OF DEFENCE ITEMS  
Rana Shri Jagdish Singh

**Will the Minister of DEFENCE be pleased to state:**

- (a) the details of countries supplying most of the defence items to the country at present;
- (b) whether the defence systems procured from certain countries are not reliable;
- (c) if so, the details thereof along with the reasons therefor; and
- (d) the steps taken by the Government to make the country self-reliant in the field of defence production?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) Defence equipment has in the recent past been imported from various countries including Russia, USA, Israel, France, United Kingdom, Germany, Poland, Singapore etc.

(b) & (c): No, Madam. There are contractual provisions for Pre-Despatch Inspection (PDI) and Joint Receipt Inspection (JRI) before acceptance of any equipment. Besides, there are provisions for invoking of Performance bond and Warranty bond if any equipment is found defective.

(d) Several steps are being taken by the Government to promote manufacture of defence equipment within the country. Defence Production Policy has been announced in January, 2011 to encourage indigenous manufacture of defence equipment. 'Buy & Make (Indian)' and 'Make' categories have also been introduced in the Defence Procurement Procedure (DPP). For Foreign procurement cases, Transfer of Technology is sought, wherever required. The "Offset" policy also encourages indigenous production.

Further, amendments to DPP-2011 recently approved by the Defence Acquisition Council also aim at increasing indigenous capacity in Defence Sector.